

**Court-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal Nos. 35 of 2013 & 36 of 2013**

**Dated : 24<sup>th</sup> September, 2013**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Appeal No. 35 of 2013**

<b>New Swadeshi Sugar Mills</b>	<b>Versus</b>	....	<b>Appellant (s)</b>
<b>Bihar Electricity Regulatory Commission &amp; Anr.</b>		....	<b>Respondent (s)</b>

**Appeal No. 36 of 2013**

<b>Bharat Sugar Mills</b>	<b>Versus</b>	....	<b>Appellant (s)</b>
<b>Bihar Electricity Regulatory Commission &amp; Anr.</b>		....	<b>Respondent (s)</b>

Counsel for the Appellant (s) : Mr. Pankaj Bhagat  
Mr. Mahesh Agarwal  
Mr. Shishir Agarwal

Counsel for the Respondent (s) : Mr. P. Ranjan for R-1  
Mr. Mohit Kumar Shah &  
Mr. Nitikesh Kumar for R-2

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**ORDER**

Heard the learned counsel for the parties.

They are directed to file their respective written submissions on or before 3<sup>rd</sup> October, 2013 and supply copy thereof on the other side.

Post the matter for reporting compliance on **3<sup>rd</sup> October, 2013.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**( Rakesh Nath)**  
**Technical Member**

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